

ITEM NO.21

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 620/2023

MAKEPEACE SITLHOU

Petitioner(s)

VERSUS

STATE OF MANIPUR & ANR.

Respondent(s)

(FOR ADMISSION and IA No.250368/2023-APPROPRIATE
ORDERS/DIRECTIONS)

Date : 04-12-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Prasanna S., AOR
Mr. Yash. S. Vijay, Adv.
Ms. Rupali Samuel, Adv.
Ms. Sumedha Ray Sarkar, Adv.
Ms. Swati Arya, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice returnable on 05 January 2024.
- 2 Liberty to serve the Standing Counsel for the State of Manipur in addition.
- 3 Pending further orders, there shall be a stay of further proceedings in connection with FIR No 769(9)2023 lodged at Police Station Imphal, Imphal West, Manipur.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR